

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 10263 of 2014-SM

[Arising out of Order-in-Original/Appeal No SUR-EXCUS-001-COMM-0011-13-14 dated 28.10.2013 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-SURAT-I]

B B Agro Chem Industries

.... Appellant

Flat No. 1 Kiran Apartment,
Athwa Gate, SURAT, GUJARAT

VERSUS

Commissioner of Central Excise & ST, Surat-I

.... Respondent

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat-395001

APPEARANCE :

Hardik Modh, Advocate for the Appellant
Shri Sanjay Kumar, Superintendent (AR) for the Revenue.

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

DATE OF HEARING : 10.02.2023

DATE OF DECISION: 24.02.2023

RAMESH NAIR :

The appeal disposed of. For order, see order of date in Excise Appeal
No. 10262 of 2014.

**(Ramesh Nair)
Member (Judicial)**

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